

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2667
TO BE ANSWERED ON 04.08.2021**

SHIKARPUR INTEGRATED CHECK POST

2667. SHRIMATI MAHUA MOITRA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the latest status on the notification and development of the proposed Shikarpur Integrated Check Post (ICP) in Karimpur (West Bengal);
- (b) whether there is any other ICP under development in West Bengal and if so, the details thereof;
- (c) whether IOC, GAIL and H-Energy have been granted approvals by PNGRB to build a natural gas pipeline through Bengal to the Bangladesh border; and
- (d) if so, the details of the approval in each case?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]

(a) & (b) Shikarpur in Nadia District of West Bengal has not been identified for the development of Integrated Check Post (ICP). However, 7 locations in the State of West Bengal, namely Phulbari, Panitanki, Jaigaon, Ghoadanga, Mahadipur, Hili and Changrabandha have been identified for the establishment of ICPs. Construction of ICPs depends upon acquisition of land parcels at the above named locations by the Land Ports Authority of India, for which active response of the State Government is awaited.

(c) & (d) Petroleum and Natural Gas Regulatory Board (PNGRB) has granted authorization in July 2019 to Hoogly Pipelines Private Limited (earlier known as H-Energy Private Limited) for laying, building, operating or expanding natural gas pipeline emanating from Kanai Chhata (West Bengal) and terminating near Bangladesh border at Shrirampur (West Bengal). Further, PNGRB has accepted the Central Government Authorization issued to GAIL for Jagdishpur-Haldia-Bokaro-Dhamra Pipeline (JHBDPL) which also covers West Bengal.
